

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.18067/2017

PRINCIPAL OFFICER LG ELECTRONICS INDIA PVT. LTD. THR Appellant(s)
ITS AUTHORIZED SIGNATORY MR. ASHISH AGRAWAL

VERSUS

ASSISTANT COMMISSIONER OF INCOME TAX, NOIDA . & ANR.Respondent(s)

(IA No. 118582/2025 - APPLICATION FOR PERMISSION & IA
No. 118536/2025 - APPLICATION FOR PERMISSION)

WITH

C.A. No. 18068/2017 (III-A)

(IA No. 118518/2025 - APPLICATION FOR PERMISSION)

C.A. No. 18281/2017 (III-A)

(IA No. 118527/2025 - APPLICATION FOR PERMISSION)

Date : 23-09-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) :

Mr. Deepak Chopra, Sr. Adv.

Mr. Ankul Goyal, Adv.

Ms. Tanvi Aggarwal, Adv.

Mr. Harpreet Singh Ajmani, AOR

For Respondent(s) :

Mr. Raghavendra P Shankar, A.S.G.

Mr. Sudarshan Lamba, AOR

Mr. Karan Lahiri, Adv.

Mr. Shashank Bajpai, Adv.

Mr. Sarthak Karol, Adv.

Mr. Navanjay Mahapatra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the Appeals on 24-9-2026.

(VISHAL ANAND)
DEPUTY REGISTRAR

(POOJA SHARMA)
COURT MASTER (NSH)